### **COURT-II**

## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

# Appeal No. 230 of 2013

## Dated: 15<sup>th</sup> January, 2014

Chhattisgarh State Power Trading Co. Ltd.			Appellant(s)
	Versus		
Chhattisgarh State Electricity Regulatory Commission & Anr.		•••	Respondent(s)
Counsel for the Appellant(s)	:	None.	
Counsel for the Respondent(s)	:	None.	

### <u>ORDER</u>

There is no sitting of the Bench today on account of Court Holiday.

Matter is fixed for hearing on 27.01.2014.

Court Master

rkt